

**Recommendations of Central Advisory
Contract Labour Board**

647. SHRI BASUDEV ACHARIA: Will the PRIME MINISTER be pleased to state:

(a) whether Central Advisory Contract Labour Board has appointed a Committee to go into the question of abolition of contract labour in the work of loading and unloading handling and ash-picking operations;

(b) whether the Committee has submitted its report; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) Yes, Sir.

(b) No

(c) Does not arise.

Levelling of Ravines of Yamuna Bank

648. SHRI KESHARI LAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to level the revenues stretching on the bank of Yamuna river from Etawah to Fatehpur in Uttar Pradesh;

(b) whether the Government of Uttar Pradesh has sent any proposal in this regard;

(c) if so, the details thereof, and action taken by the Planning Commission on the said proposal; and

(d) the steps being taken by the Government for the development of that area?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Yes, Sir. The programme is being implemented in several district of Uttar Pradesh including Etawah district. Fatehpur district has not been included in this programme.

(b) Yes, Sir. The Government of Uttar Pradesh had sent a proposal to the Department of Agriculture and Cooperation for the year 1990-91.

(c) The Planning Commission has approved the scheme. The Department of Agriculture & Coop. has received the proposal for the continuation of the scheme for the year 1990-91 which contains the following major components:

(i) Peripheral bunding including measonry outlets for safe disposal of runoff, easing and filling up of steep cuts and gaps, construction of check dams in gully areas and planting of suitable species of trees, shrubs and grasses to provide vegetative cover.

(ii) Treatment of table such as bunding, levelling, smoothening, etc. to improve productivity of table lands.

(iii) Afforestation of medium and deep ravines through aerial seeding and manual planting.

(iv) Reclamation of shallow ravines for agriculture, horticulture and other productive use with provision of irrigation facilities, as far as possible.

(d) In order to have the overall development of the ravinous areas the Government have formulated a holistic approach includ-

ing bunding, ravine control, ravine reclamation, utility plantation, road links, tubewells, electrification, agricultural production programme, crop demonstration, etc.

[*Translation*]

Persons Killed and Properties Damaged by Terrorists

649. SHRI RAJVEER SINGH:
SHRI K.D.SULTANPURI:
SHRI PALAI K.M. MATHEW:

Will the PRIME MINISTER be pleased to state:

(a) the number of innocent men, women and children killed by terrorists in the country during the last two years, year-wise and State-wise and the value of public property damaged; and

(b) the steps taken by Government to curb the activities of the terrorists?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Information is being collected and will be laid on the Table of the House.

(b) The Government has taken a number of preventive measures which include beefing up of intelligence set up, intensified vigil on the borders, combing operations by security forces and better coordination between the State police, paramilitary forces and the Army.

Smuggling of Arms from Pakistan

650. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether smuggling of arms is taking place along the 210 Kilometer long border of Sri Ganganagar district adjoining Pakistan; and

(b) if so, the details of the steps taken to combat it effectively?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir. Some cases of smuggling of arms through the Indo-Pak border in Sri Ganganagar Sector have been detected.

(b) The surveillance and security on the border have been strengthened. Wire obstacles have been erected on sensitive stretches. Border fencing and flood lighting is being done.

Concrete Pillars on International Border

651. SHRI GIRDHARI LAL BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether check posts on Rajasthan border are 10-15 Kilometres apart, while in Punjab this distance is 2 Kilometres at the maximum;

(b) if so, whether Government propose to establish check posts on Rajasthan border on the pattern of Punjab border for better prevention of smuggling of arms;

(c) if so, when it is likely to be done; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING